NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP (CAA) No. 40/NCLT/AHM/2017 With CA (CAA) No. 34/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

Name of the Company:

Welspun Energy Pvt. Ltd.

WS Alloy Holding Pvt. Ltd.

Welspun Steel Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Danme Wa Lavel

Ndu

Pelitron.

2.

ORDER

Learned Advocate Ms. Dharmistha Raval present for Petitioners.

No separate reply filed except affidavit of service filed on 21.07.2017 by the petitioners.

Heard arguments of Learned Counsel for Petitioners.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of July, 2017.